

ITEM NO.33

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29578-29579/2025

[Arising out of impugned final judgment and order dated 16-02-2018 in WC No. 43195/2015 21-03-2022 in CMRA No. 319/2021 passed by the High Court of Judicature at Allahabad]

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Petitioner(s)

VERSUS

M/S BRIGHT INFRACON PVT. LTD & ORS.

Respondent(s)

IA No. 20933/2023 - CONDONATION OF DELAY IN FILING

IA No. 20934/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 20935/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 24267/2023 - EXEMPTION FROM FILING O.T.

IA No. 20936/2023 - EXEMPTION FROM FILING O.T.

IA No. 24261/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) No. 29580-29581/2025 (XI)

IA No. 16373/2023 - CONDONATION OF DELAY IN FILING

IA No. 16374/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 16375/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 24250/2023 - EXEMPTION FROM FILING O.T.

IA No. 16376/2023 - EXEMPTION FROM FILING O.T.

IA No. 24248/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 03-02-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Anil Kaushik, A.S.G.
Mr. Nischal Tripathi, Adv.
Mr. Rajat Rana, Adv.
Mrs. Shashi Sharma, Adv.
Mr. Vedant Tiwari, Adv.
Mr. Vidant Tiwari, Adv.
Ms. Arunima Dwivedi, AOR

For Respondent(s) : Mr. J.S. Attri, Sr. Adv.
Mr. Jitendra Singh, Adv.
Mr. Vijendra Kumar Kaushik, Adv.
Ms. Manju Jetley, AOR

Mr. Shyam Divan, Sr. Adv.
Mr. Aditya Deshmukh, Adv.
Ms. Deepti Singh, Adv.
Mr. Ashutosh Parasher, Adv.
Mr. Chander Shekhar Ashri, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. As prayed, response affidavit to the rejoinder affidavit be filed within a period of three weeks.
2. Response thereto, if any, be filed within a period of one week.
3. List the matters on 24.03.2026.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(ANU BHALLA)
COURT MASTER (NSH)